

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI): The construction of these buildings has not been included in the works programme for 1966-67.

UTILISATION OF RURAL MAN-POWER

434. SHRI T. V. ANANDAN: Will the Minister of PLANNING be pleased to state :

(a) whether it is a fact that an intensive utilisation of rural manpower in agricultural sector has been recommended by the study group of the panel for labour; and

(b) if so, what would be the estimated employment potentiality if the recommendation is fully given effect to by Government ?

THE MINISTER OF PLANNING (SHRI ASOKA MEHTA): (a) Directions in which employment opportunities for agricultural labour should be intensified have been recently considered by the Central Advisory Committee on Labour and the Study Group constituted by the Panel on Labour on Agricultural Labour, Contract Labour and certain other groups of workers. The main suggestions which have been offered concern :

- (1) expansion of agricultural employment through intensive development of agriculture;
- (2) resettlement of agricultural workers on culturable waste lands and surplus lands;
- (3) intensive development of subsidiary programmes such as poultry farming, piggery and cattle breeding;
- (4) expanded rural work programme for the utilisation of rural manpower, specially during the slack seasons, for works such as soil conserva-

tion, minor irrigation, afforestation, rural communications, etc.; and

(5) promotion of village industries.

(b) Programmes along these lines have to be worked out in detail and incorporated into the Fourth Five Year Plan. At this stage, it is not possible to indicate the number of persons likely to benefit in terms of employment.

URBAN AND RURAL WATER SUPPLY SCHEMES IN MADRAS

435. SHRI T. V. ANANDAN: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) the details of Urban and Rural Water Supply Schemes received by Government from the Government of Madras during 1965-66, with the monetary estimates for each of them; and

(b) which of the schemes have been approved by Government ?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. SUSHILA NAYAR): (a) and (b) The required information is given in the annexure. [see Appendix LV, Annexure No. 44]

DISPARITY IN THE RATES OF ELECTRICITY FOR AGRICULTURAL PURPOSES

436. SHRI T. V. ANANDAN: Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that there exists a great disparity in the rates charged for electricity used for Agricultural purposes from State to State in the country;

(b) if so, whether there is any proposal under Government's consideration for adoption of a uniform rate; and

(c) if so, the details of the proposal ?

THE MINISTER OF IRRIGATION AND POWER (SHRI FAKHRUDDIN ALI AHMED) : (a) Yes.

(b) and (c) It has been decided to subsidise electricity rates for agricultural purposes above 12 paise per unit. The amount of subsidy is to be shared in the ratio of 50 : 50 between the Centre and the State Governments concerned.

ACCOMMODATION TO GOVERNMENT EMPLOYEES

437. SHRI BABUBHAI M. CHINAI: Will the Minister of WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state the total number of Central Government employees who have been provided with Government accommodation so far, in Delhi/New Delhi ?

THE MINISTER OF WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI MEHR CHAND KHANNA) : 37,941 officers have so far been provided with Government accommodation from the General Pool in Delhi/New Delhi.

IMPORT OF DENTAL EQUIPMENT

438. SHRI A. D. MANI : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether any representations have been received by Government from the doctors in the country regarding increase of foreign exchange for import of adequate dental equipment; and

(b) if so, what is the nature of those representations ?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. SUSHILA NAYAR) : (a) Yes. A memorandum from the Indian Dental Association, Bombay has been received last month, requesting for increase of foreign exchange quota for the import of dental equipment.

(b) It has been represented that in spite of increase in the demand for dental items in recent years, due to increase in the number of (i) dental surgeons (ii) dental clinics and departments (iii) dental institutions for undergraduate and postgraduate studies and rise in the incidence of dental diseases etc. etc., the import quota for dental equipment had been curtailed by 70% during 1965-66.

चेचक के केस

439. श्री जगत नारायण : क्या स्वास्थ्य तथा परिवार नियोजन मंत्री यह बताने की कृपा करेंगी कि :

(क) दिसम्बर, 1965 तथा जनवरी और फरवरी, 1966 के महीनों में दिल्ली में चेचक के कितने केस हुए ;

(ख) उक्त अवधि में चेचक के कारण कितने व्यक्तियों की मृत्यु हुई; और

(ग) चेचक की रोकथाम के लिये सरकार क्या-क्या उपाय करने का विचार रखती है और क्या-क्या उपाय किये जा रहे हैं ?

†[INCIDENCE OF SMALL-POX

439. SHRI JAGAT NARAIN : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) the number of small-pox cases in Delhi during the months of December, 1965 and January and February, 1966;

(b) the number of deaths due to small-pox during the above period; and

(c) the measures contemplated and being taken by Government for the prevention of small-pox ?]

स्वास्थ्य तथा परिवार नियोजन मंत्री (डा० सुशीला नायर) : (क) और (ख) दिसम्बर 1965 तथा जनवरी और फरवरी 1966 के महीनों में चेचक की घटनाएं

†[] English translation.